

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-189/(ND)/2017

IN THE MATTER OF:

State Bank of India

VS

Namdhari Food International Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 19.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

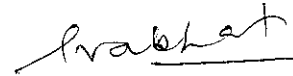
For the Petitioner/Applicant :

For the Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 22.07.2019

due to paucity of time.



(Prabhat Kumar Sharma)  
Court Officer

Varinder Kumar